

**GOVERNMENT OF INDIA
YOUTH AFFAIRS AND SPORTS
LOK SABHA**

UNSTARRED QUESTION NO:3133
ANSWERED ON:23.12.2003
NATIONAL COMMISSION FOR YOUTH
RAM SHAKAL

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) whether any National Commission for youth had been constituted by the Government in January, 2002;
- (b) if so, the details and the objectives thereof;
- (c) whether the Commission has submitted any recommendations;
- (d) if so, the details thereof; and
- (e) if not, the time by which the recommendations are likely to be made?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF YOUTH AFFAIRS AND SPORTS (SHRI VIJAY GOEL)

(a) & (b): Yes, Sir. A National Commission for Youth was constituted by the Government under the chairmanship of Shri Balbir K. Punj, M.P. (Rajya Sabha) w.e.f. 15th March, 2002. The Commission has five Members and one Member Secretary apart from its Chairman. The terms of reference of the Commission are at Annexure.

(c) No, Sir.

(d) Does not arise.

(e) The Commission is likely to submit its report by 31st March, 2004.

ANNEXURE

ANNEXURE REFERRED TO IN REPLY TO PARTS (a) & (b) OF THE LOK SABHA UNSTARRED QUESTION NO. 3133 OF DECEMBER, 2003 REGARDING NATIONAL COMMISSION FOR YOUTH

The terms of reference of the Commission are as follows:

1. To construct and recommend an action oriented strategy and approach for the development of youth and suggest new policy measures and programmes, which are multi-dimensional and cross-cutting, after an in-depth analysis of the problems faced by them, with particular reference to the problem of youth unemployment, suggesting measures to identify, encourage and build up the capacity of talented youth in the North-Eastern region.
2. To review existing youth related schemes and programmes implemented by the Ministry of Youth Affairs & Sports as well as by other Ministries/Departments of the Government of India with particular reference to their potential for employment generation and to recommend measures to make them more effective and increase their outreach and coverage in line with Government thinking to cover the entire youth population with one or the other Youth Programme such as NCC, TA, NSS.
3. To conceptualise a frame-work for coordination of youth related activities of State Governments, Ministries/Departments of the Government of India, NGOs and the private sector and to recommend measures for convergence.
4. To look into the recommendations of the Working Groups on Adolescents set up by the Planning Commission and suggest specific intervention strategies for catering to the needs of this group.
5. To suggest measures for the implementation of the Plan of Action of the new National Youth Policy.
6. While framing its recommendations, the Commission shall be guided by a realistic assessment of the resources that can be made available by the Government.